

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.351/2022

AMIT KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH W.P.(C) No.358/2022 (X)

Date : 13-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Shivam Singh, Adv.
Mr. Animesh Kumar, Adv.
Mr. Neeraj Shekhar, AOR
Mr. Nishant Kumar, Adv.
Mr. Rishabh Gupta, Adv.
Ms. Rushali Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Petitions on 17 May 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master